

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/454/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : GRAHAM FIRTH STEEL PRODUCTS INDIA PVT LTD
NAME OF THE RESPONDENT(S) : HYDRO CARBON CHAINS PVT LTD
UNDER SECTION : 433 (E) (F)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

ORDER

The matter is called. No representation on behalf of both the parties. The Registry has placed proof of sending and delivery of the notice sent to both the parties. It appears that the petitioner is not interested to proceed with the matter. In the circumstances, the matter is dismissed in default.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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